

SHRIMATI LAKSHMI MENON: It is stated in the answer.

SHRI JAWAHARLAL NEHRU: Lungva Tingha.

SHRI AMOLAKH CHAND: What is the length of the boundary? Is it two miles, three miles or a small portion of half a mile or a furlong?

SHRI JAWAHARLAL NEHRU: No. It is a village which is situated, partly on the hill top, partly on the sides and a part of the village lies, maybe, on the Indian side and another on the Burmese side. The distances are not great. Maybe a few hundred yards or maybe half a mile.

SHRI AMOLAKH CHAND: What is the number of members of each team, Sir?

SHRI JAWAHARLAL NEHRU: I have no idea. We have not yet appointed anybody.

**BUILDINGS PURCHASED BY INDIA IN  
FOREIGN COUNTRIES FOR HOUSING  
INDIAN EMBASSIES**

\*3. SHRI MAHABIR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the names of countries where India owns her own buildings for housing the Indian Embassies and their staff; and

(b) the names of countries where such buildings were purchased before partition but the possession of which has not so far been obtained by India?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Government of India own their own buildings for housing their Embassies and/or their staff in the following countries:—

Australia, Belgium, British East Africa, Burma, Canada, China, Ceylon, Egypt, France, Holland, Indonesia, Japan, Nepal, Malaya,

Pakistan, Switzerland, Turkey, United Kingdom and the U.S.A.

(b) (i) *Afghanistan*—Kabul.

(ii) *Nepal*—A certain portion of the legation estate at Kathmandu is still in occupation of the British Embassy there.

(ii) *Iran and Persian Gulf*—Meshed, Kerman, Bushire Agency, Bahrain, Muscat, Birjand, Zabul, Zahidan, Shiraz, Bunder Abbas and Kuwait.

SHRI MAHABIR PRASAD: Is there any dispute with Pakistan regarding the *Afghanistan building in Kabul*?

SHRIMATI LAKSHMI MENON: No, Sir. The legation building in Afghanistan is in the possession of the British Embassy.

SHRI MAHABIR PRASAD: When we paid Rs. 55 crores to Pakistan, was this building not included in that sum?

SHRIMATI LAKSHMI MENON: I do not know it, Sir.

MR. CHAIRMAN: Notice.

**AMENITIES PROVIDED IN COLONIES FOR  
DISPLACED PERSONS IN DELHI**

\*4. SHRI MAHABIR PRASAD: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to refer to the Statement 'B' laid on the Table of the Rajya Sabha in reply to Starred Question No. 35 on the 12th August, 1957 and state:

(a) the progress so far made in providing filtered water, sewage facilities and electricity in colonies for displaced persons; and

(b) whether the target date of 31st October, 1957 fixed for completing works in Lajpat Nagar 4th Neighbourhood Part II has been adhered to?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

SHRI MAHABIR PRASAD: May I have a reply to part (b) of my question?

SHRI SATISH CHANDRA: We have asked for detailed information. From the enquiry so far made, it is understood that the pipeline has been laid and water connection is to be sanctioned by the New Delhi Municipal Committee. Eighty per cent. of the electricity lines have also been completed.

INDIAN DELEGATION TO THE 12TH SESSION OF THE U.N. GENERAL ASSEMBLY

\*5. SHRI MAHABIR PRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether any officials accompanied the Indian Delegation sent to the 12th Session of the General Assembly of the United Nations at New York; and

(b) if so, whether the wives of any officials also accompanied them?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes.

(b) Yes, one official was accompanied by his wife at his own cost.

SHRI JASWANT SINGH: Who was the officer who went in this delegation?

SHRIMATI LAKSHMI MENON: Mr. Bhandari.

SHRI JASWANT SINGH: What was the Ministry or the Department to which he belonged?

SHRIMATI LAKSHMI MENON: The External Affairs Ministry.

SHRI P. S. RAJAGOPAL NAIDU: May I know what foreign exchange was spent on this officer's wife?

SHRI JAWAHARLAL NEHRU: Nothing.

SHRI JASWANT SINGH: Was she the wife of Mr. Bhandari or somebody else's wife? Was she Mrs. Bhandari or somebody else?

SHRI JAWAHARLAL NEHRU: He went with his own wife.

निःशस्त्रीकरण आयोग के विस्तार के लिये राष्ट्र संघ को भारत का स्मृतिपत्र

\*६. श्री नवाब सिंह चौहान : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने राष्ट्र संघ को, निःशस्त्रीकरण आयोग व उसकी उपसमिति का विस्तार करने के लिये कोई स्मृतिपत्र भेजा है और यदि हां, तो इस सम्बन्ध में अब तक क्या कार्यवाही हो चुकी है ; और

(ख) स्मृतिपत्र का उद्देश्य क्या है ?

†[INDIAN MEMORANDUM TO U.N. ON THE EXPANSION OF THE DISARMAMENT COMMISSION

\*6. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have submitted any Memorandum to the United Nations for the expansion of the Disarmament Commission and its Sub-Committee and if so, what action has so far been taken thereon; and

(b) what is the object of this Memorandum?]

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) जी हां। इसकी एक प्रति सदन की मेज पर रख दी गई है। यह विषय कार्य-सूची (एजेंडा) पर है लेकिन अभी तक कोई आखिरी फैसला नहीं किया गया है।

(ख) स्मृतिपत्र (मेमोरेण्डम) में हमारा उद्देश्य साफ लिखा हुआ है।

†[English translation.